

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 93 of 2015 & IA No. 141 of 2015
APPEAL Nos. 44 & 60 OF 2015
APPEAL Nos. 299 & 300 OF 2014
APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL Nos. 5, 35, 36, 37, 38, 39, 40, 262 OF 2015
Appeal No. 248 of 2015 & Appeal No. 249 of 2015

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)
Vs.
**Chhattisgarh State Electricity Regulatory Commission & Anr.
....Respondent (s)**

**Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Aashish Anand Bernard**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Gopal Choudary
Mr. ARvind Banerjee (Rep) for R.2**

APPEAL NO. 44 & 60 OF 2015

M/s. API Ispat & Powertech Pvt. Ltd.Appellant (s)
Vs.
**Chhattisgarh State Power Distribution Co. Ltd. & Anr.
....Respondent (s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
 Mr. Gopal Choudary
 Mr. ARvind Banerjee (Rep) for R.2

APPEAL NO. 299 & 300 OF 2014

In the matter of:-

M/s. Salasar Steel and Power Ltd.Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain
 Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
 Mr. Gopal Choudary
 Mr. Arvind Banerjee (Rep) for R.2

APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL No. 5, 35, 36, 37, 38, 39, 40 & 262 OF 2015

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudary
 Mr. Arvind Banerjee (Rep.)
 Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
 Mr. Raunak Jain for R.2
 (in A.Nos. 294/14, 295/14,
 248/14, 249/14, 5/15, 37/15,
 38/15, 262/15)

Mr. Paramhans for

Mr. Aashish Anand Bernard for R-2
(in A.Nos. 35/15, 39/15, 40/15)

APPEAL No. 248 OF 2015

In the matter of:-

SKS Ispat & Power Ltd.
Vs.

....Appellant (s)

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Paramhans
Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Mr. Gopal Choudary for R.1
Mr. Anand K. Ganesan for R.2

APEAL No. 249 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.
Vs.

....Appellant (s)

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1 2
Mr. Paramhans
Mr. Ashish Anand Bernard for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **28.03.2017.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson